

## Minutes of the Meeting of the Commission held on 18/09/2007

### Present: -

- A. Shri Wajahat Habibullah, Chief Information Commissioner
- B. Smt. Padma Balasubramanian, Information Commissioner
- C. Shri A.N. Tiwari, Information Commissioner
- D. Prof. M. M. Ansari, Information Commissioner
- E. Dr. O.P. Kejariwal, Information Commissioner

F. JS (L), DS (PP), US (G) and US (DCS) assisted the Commission. Shri Tarun Kumar, Joint Secretary was introduced before the full Commission

1. The Commission was debriefed on the detailed discussions and the outcome of the meeting of JS (Law) and the Director, DOPT with the JS (Expenditure) in respect of the reorganization of the Commission.

### 2. 11<sup>th</sup> Five Year Plan Proposals.

The Commission discussed the proposal and agreed in principle. The Commission directed to send the 11<sup>th</sup> Five Year Plan proposal to the Govt. at the earliest.

### 3 Progress in respect of shifting of CIC office to August Kranti Bhawan.

i) The Commission directed, in review of its earlier decision that the Dak & Receipt Section be brought to the August Kranti Bhawan.

ii) The Commission considered the concern of the Joint Secretaries about the inadequate space in the rooms allotted to them. The Commission decided that the designated courtroom at the August Kranti Bhawan may be partitioned for use of two Joint Secretaries. The proposed conference rooms may double as courtrooms.

iii) The Commission further desired that the legal cell may for the time being continue to function from the Old JNU Campus. Also that rooms at 4<sup>th</sup> Floor viz. 415, 416, 416A may be retained.

### 4. Other Items

The setting up of a separate RTI Cell in the Commission, which may be a part of the Legal Cell will be examined and proposals submitted to the Commission.